## GOVERNMENT OF INDIA MINISTRY OF STEEL

## LOK SABHA UNSTARRED QUESTION NO. 4710 FOR ANSWER ON 29.03.2023

## DISINVESTMENT OF STEEL PLANT

4710. SHRI A. RAJA:

Will the Minister of STEEL be pleased to state:

- (a) the status of the proposed disinvestment of Salem Steel Plant of SAIL;
- (b) whether the State of Tamil Nadu is not giving consent and is insisting for all vacant lands to be returned to the State, as it was given at a concessional rate;
- (c) if so, the details thereof along with the response of the Government in this regard;
- (d) whether the labour issues have been settled amicably with the trade unions; and
- (e) if so, the details thereof?

## **ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

- (a) The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 27.10.2016, had accorded in-principle approval for Strategic Disinvestment, inter-alia, of Salem Steel Plant (SSP), Salem a Unit of Steel Authority of India Limited (SAIL). Expression of Interest (EoI) was floated on 04.07.2019 and multiple EoIs have been received. The transaction is still active and at present, in Stage-II level.
- (b) The consent of State Government of Tamil Nadu for strategic disinvestment of Salem Steel Plant has not been sought.
- (c) In view of (b) above, question does not arise.
- (d)&(e): Legitimate concerns of the existing employees and other stakeholder including trade unions are suitably addressed during the disinvestment process.

\*\*\*\*